

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NOs. 230 OF 2014, 231 OF 2014, 155 OF 2015, 156 OF 2015,
APPEAL NO. 265 OF 2013 & IA NO. 357 OF 2013,
IA NO. 110 OF 2014 & IA NO. 159 OF 2015,
APPEAL NO. 266 OF 2013 & IA NO. 358 OF 2013 & IA NO. 160 OF 2015,
APPEAL NO. 235 OF 2014 & IA NOS. 161 & 316 OF 2015,
APPEAL NO. 236 OF 2014 & IA NO. 162 OF 2015**

Dated: 5th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL NO. 230 OF 2014

In the matter of:

BSES Rajdhani Power Ltd.		...Appellant(s)
	Vs.	
Delhi Electricity Regulatory Commission		...Respondent(s)
Counsel for the Appellant(s)	:	Mr. Buddy A. Ranganadhan
Counsel for the Respondent(s)	:	Mr. Pradeep Misra Mr. Manoj Kr. Sharma for R.1

APPEAL NO. 231 OF 2014

In the matter of :

BSES Yamuna Power Ltd.		...Appellant(s)
	Vs.	
Delhi Electricity Regulatory Commission		...Respondent(s)
Counsel for the Appellant(s)	:	Mr. Buddy A. Ranganadhan
Counsel for the Respondent(s)	:	Mr. Pradeep Misra Mr. Manoj Kr. Sharma for R.1

APPEAL NO. 155 OF 2015**In the matter of :**

BSES Rajdhani Power Ltd.Appellant(s)
Delhi Electricity Regulatory Commission Vs.Respondent(s)

Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan
 Mr. Hasan Murtaza

Counsel for the Respondent (s) : Mr. Divanshu Rai for
 Mr. Nikhil Nayyar for DERC

APPEAL NO. 156 OF 2015**In the matter of:**

BSES Yamuna Power Ltd.Appellant(s)
Delhi Electricity Regulatory Commission Vs.Respondent(s)

Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan
 Mr. Hasan Murtaza

Counsel for the Respondent (s) : Mr. Divanshu Rai for
 Mr. Nikhil Nayyar for DERC

**APPEAL NO. 265 OF 2013 & IA NO. 357 OF 2013,
 IA NO. 110 OF 2014 & IA NO. 159 OF 2015****In the matter of:**

BSES Yamuna Power Ltd. ...Appellant(s)
Delhi Electricity Regulatory Commission Vs. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
 Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Pradeep Misra
 Manoj Kr. Sharma for R.1

**APPEAL NO. 266 OF 2013 & IA NO. 358 OF 2013 &
IA NO. 160 OF 2015**

In the matter of:

BSES Rajdhani Power Ltd.		Vs.	...Appellant(s)
Delhi Electricity Regulatory Commission			...Respondent(s)
Counsel for the Appellant(s)	:		Mr. Buddy A. Ranganadhan Mr. Hasan Murtaza
Counsel for the Respondent(s)	:		Mr. Pradeep Misra Mr. Manoj Kr. Sharma for R.1

APPEAL NO. 235 OF 2014 & IA NOs. 161 & 316 OF 2015

In the matter of:

BSES Rajdhani Power Ltd.		Vs.	...Appellant(s)
Delhi Electricity Regulatory Commission			...Respondent(s)
Counsel for the Appellant(s)	:		Mr. Buddy A. Ranganadhan Mr. Hasan Murtaza
Counsel for the Respondent(s)	:		Mr. Pradeep Misra Mr. Manoj Kr. Sharma for R.1

APPEAL NO. 236 OF 2014 & IA NO. 162 OF 2015

In the matter of:

BSES Yamuna Power Ltd.		Vs.	...Appellant(s)
Delhi Electricity Regulatory Commission			...Respondent(s)
Counsel for the Appellant(s)	:		Mr. Buddy A. Ranganadhan Mr. Hasan Murtaza
Counsel for the Respondent(s)	:		Mr. Pradeep Misra Mr. Manoj Kr. Sharma for R.1 Mr. A.K. Datta (Rep.)

ORDER

We have heard learned counsel for the appellant for some time.

List these matters for further hearing on **4th, 5th & 6th July, 2017 at**
2.30 p.m.

(I.J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson